सैनिक अधिकारियों द्वारा मस्जिदों की तलाजी ली गई भौर न इस तरह इसे रोकने का श्रवसर ही ग्राया।

संघ सोक सेवा आयोग द्वारा सामात्कार (इन्टरच्य)

4012. थी महाराज सिंह मारती : क्या गह-कार्य मंत्री यह बतानें की कृपा करेंगे कि :

- (क) विभिन्न राज्यों द्वारा क्षेत्रीय भाषाओं को भ्रपना लिये जाने के पश्चात संघ लोक सेवा भायोग द्वारा समालाप (इन्टरब्य) के समय कौनसी भाषा का प्रयोग किया जायेगा: धौर
- (स) क्या उक्त भायोग के वर्तमान सदस्य सभी क्षेत्रीय भाषाग्रों में श्रम्यांथयों से समालाप करने में समर्थ हैं भीर यदि नहीं, तो क्या इस सम्बन्ध में दुभाषियों की सहायता ली जायेगी ?

गह-कार्यं मंत्रालय में राज्य मंत्री (श्री विद्या चरण शक्ल): (क) भीर (ख). भाठवीं श्रनसची में उल्लिखित सभी भाषाग्रों को वैकल्पिक माध्यम बनाने के बाद परीक्षा की योजना किस प्रकार की होगी इसे मभी संघ लोक सेवा म्रायोग द्वारा तैयार किया जा रहा है। इस लिये इस ग्रवस्था में इस विषय में कोई भी निश्चित बात कहना सम्भव नहीं है।

JOB ORIENTATION SCHEME

- 4013. SHRI MARANDI: Will the Minister of EDUCATION be pleased to state :
- (a) whether Government are considering a job-orientation scheme designed to help young people to choose their career well before they complete their studies;
 - (b) if so, the main features thereof;
- (c) whether the scheme will be introduced throughout the country; and
- (d) when it is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (d). Government of India is already operating a scheme under which Bureaus of Educational and Vocational Guidance have been set up in the States to train guidance counsellors and career masters who would help students

in the schools to choose their career. The Multipurpose Schools, Industrial Training Institute and Junior Technical Schools that have been established in different parts of the country also provide job-orientation of training for suitable jobs.

BOOK ON INDIAN REVOLT

4014. SHRI RAM KISHAN GUPTA: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the former undivided Punjab Government requested the Central Government to delete some portions from the book written by Mr Sen on Indian Revolt in 1857 regarding Rao Tula Ram:
- (b) if so, the reaction of the Central Government and the nature of reply sent to the former Punjab Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) No, Sir.

(b) Does not arise.

ALLEGATIONS AGAINST FORMER CHIEF MINIS-TER OF HARYANA

- 4015. SHRI RAM KISHAN GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any memorandum has been received by Government from Chaudhri Devi Lal levelling serious allegations against Rao Birender Singh, former Chief Minister of Haryana; and
- (b) if so, the details of the allegations levelled and the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) As far as could be ascertained no memorandum addressed by Chaudhri Devi Lal to Government levelling serious allegations against Rao Birender Singh appears to have been received by Government.

(b) Does not arise.

NETAJI SUBHAS CHANDRA BOSE 4016. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of a news item published in the Banaras edition of the Hindi daily Sunmarg in October, 1967 in which it has been reported that Netaji Subhas Chandra Bose stayed in Banaras for over four hours on the 10th October, 1967 and that the Minister of Home Affairs had meeting with Netaji at Ukhimath in Garhwal hill

- (b) Whether Government have made any enquiry about the basis of the above news;
- (c) whether the Home Minister did meet any Sanyasi at Ukhimath;
- (d) if so, who this Sanyasi is and why the Home Minister met this Sanyasi; and
- (e) whether Government will make any enquiry about the veracity of the news published in the Sanmarg about Netaji's halt at Banaras?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (e). The Government's attention has been drawn to a report published in the Banaras edition of the Hindi daily "Sanmarg" on 27th October, 1967. The Union Home Minister did not meet any Sanyasi at Ukhimath during his visit to Uttarkashi, nor any other person claiming to be Netaji Subhas Chandra Bose. The State Government have undertaken an enquiry in the matter.

STATEHOOD FOR HIMACHAL PRADESH

4017. SHRI PREM CHAND VERMA: SHRI HEM RAJ:

> DR. SURYA PRAKASH PURI: SHRI PRAKASH VIR SHASTRI: SHRI SHRI CHAND GOEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Himachal Pradesh Government have forwarded a resolution asking Government to accord the Union Territory of Himachal Pradesh the status of full Statehood;
- (b) whether there have been persistent demands from the general public of the Territory for the grant of Statehood without which, according to them, the development of the area economically or politically was not possible; and
- (c) if so, Government's reactions thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No such resolution has been received.

- (b) Demands for grant of Statehood to Himachal Pradesh have been made from time to time.
- (c) Government do not propose at present to alter the existing status of this Union territory.

REMUNERATION TO CHANCELLOR. KASHI VIDYAPEETH

4018. SHRI SARJOO PANDEY: Will the Minister of BDUCATION be pleased to state :

- (a) whether it is a fact that the Chancellor of Kashi Vidyapeeth is receiving a monthly remuneration of Rs. 4,000;
 - (b) if so, in what capacity;
- (c) whether it is also a fact that there is no such provision in the Banaras Hindu University/any other University/Kashi Vidyapeeth bye-laws for giving such a remuneration to the Chancellors?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b), The Kashi Vidyapeeth has intimated that in honorarium of Rs. 1500/- per month, a car allowance of Rs. 400/- per month. rent-free furnished accommodation and free medical service are being provided to the present Chancellor in consideration of services rendered by him to the Vidyapeeth and not in his capacity as Chancellor. This is not an approved item of expenditure for purposes of maintenance grant by the Government of India.

(c) There is no such provision in the Statutes of Banaras Hindu University/any other Central University; nor do the byclaws of the Kashi Vidyapeeth make a provision to this effect.

CENTRAL HINDU SCHOOL, VARANASI 4019. SHRI SARJOO PANDEY: Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 3849 on the 28th June, 1967 and

- (a) whether the revision of grades of certain teachers in the Central Hindu School, Varanasi recommended by the Ranaras Hindu University has been granted;
- (b) the criteria adopted for making a list of teachers entitled for the above bene-
- (c) whether it is a fact that the Banaras Hindu University has no rules governing the placement of teachers of the Central Hindu School in higher grade; and
- (d) if so, whether the University Grants Commission propose to issue definite instructions to deal with the placement of teachers in higher grade?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) The pay scale s of teachers of the Central Hindu Schools for Boys and Girls run by the Banaras Hindu University were revised with effect from 1/4/1964. The University is, however, conssidering the claims of some senior teachers who have long experience but who do not